NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

$\underline{\mathbf{2}^{\mathrm{nd}}\mathrm{FLOOR},\mathrm{M.T.N.L}\;\mathrm{BUILDING},\mathrm{NEAR}\;\mathrm{SCOPE}\;\mathrm{COMPLEX},\mathrm{CGO}\;\mathrm{COMPLEX},\mathrm{NEW}\;\mathrm{DELHI}}$

DAILY CAUSE LIST DATED 15.04.2025

COURT OF REGISTRAR (HYBRID MODE) 11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 2232 of 2025 in Comp. App. (AT) (Ins) No of 2025	Equator Financial Services Ltd. Vs. BSE Ltd.	Meghna Rao
2.	I.A. No. 2233 of 2025 in Comp. App. (AT) (Ins) No of 2025	Paras Gupta Vs. Saurabh Chawla, RP	Pulkit Deora
3.	I.A. No. 2237 of 2025 in Comp. App. (AT) (Ins) No of 2025	Bankey Bihari Goyal Vs. Ambrane India Pvt. Ltd & Ors.	Naveen Kumar
4.	I.A. No. 2246 of 2025 in Comp. App. (AT) (Ins) No of 2025	Pradeep Aggarwal Vs. IFCI Ltd. & Anr.	Vijayant Goel

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1. Notice Board

Website: www.nclat.nic.in

By order -sd/-

Assistant Registrar